

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 4045 of 2020

Sanjay Mahato and another Petitioners

Versus

The State of Jharkhand Opp. Party

CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

For the Petitioners : Mr. Abhishek Dubey, Advocate

For the Opp. Party : Mr. Ravi Prakash, Advocate

Through Video Conferencing

3/11.09.2020

1. Learned counsel for the petitioners Mr. Abhishek Dubey submits that he has filed inspection slip to inspect the file, but the file could not be made available to him.
2. Learned counsel for the petitioners is permitted to remove the defects as pointed out by the office within a period of ten days.
3. Office is directed to post this case on 25.09.2020.

(Anubha Rawat Choudhary, J.)

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